

FORM A
PUBLIC ANNOUNCEMENT

[Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process)
Regulations, 2017]

FOR THE ATTENTION OF THE STAKEHOLDERS OF
CARMEL POINT INVESTMENTS INDIA PRIVATE LIMITED

1.	Name of Corporate Person	Carmel Point Investments India Private Limited
2.	Date of Incorporation of Corporate Person	11th December, 2018
3.	Authority Under which Corporate Person is Incorporated/ Registered	Registrar of Companies, Mumbai I
4.	Corporate Identity Number of Corporate Person	U74999MH2018FTC318101
5.	Address of the Registered Office and Principal Office (if any) of the Corporate Person	#1302, Tower-3, ONE International Center, Senapati Bapat Marg, Elphinstone Road (West), Mumbai City, Mumbai, Maharashtra, India, 400013
6.	Liquidation Commencement Date of the Corporate Person	30th July, 2026
7.	Name, Address, Email Address, Telephone Number and the Registration Number of the Liquidator	IPE - Excel Restructuring Advisory LLP (Formerly known as DMKH Insolvency Resolution Services LLP) Through its Designated Partner Mr. Dilipkumar Natvarlal Jagad appointed as Liquidator Address: 105 AND 106, Midas Tower, Sahar Plaza, Andheri Kurla Road, Andheri East, J.B. Nagar, Mumbai-400059. Regd. Email Id: Info@exceladvisory.in Process Email Id: carmelvolliq@gmail.com Mobile No.: +91-9821142587 IBBI Regn. No.: IBBI/IPE-0061/IPA-1/2025-26/50094
8.	Last Date for Submission of Claims	29th August, 2026

Notice is hereby given that the Carmel Point Investments India Private Limited has commenced voluntary liquidation on 30th July, 2026.

The stakeholders of Carmel Point Investments India Private Limited are hereby called upon to submit a proof of their claims, on or before 29th August, 2026, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.





IPE- Excel Restructuring Advisory LLP
(Formerly known as DMKH Insolvency Resolution Services LLP)
IBBI Regn. No.: IBBI/IPE-0061/IPA-1/2025-26/50094

AFA Valid till 30/06/2027

Through its Designated Partner **Mr. Dilipkumar Natvarlal Jagad**

Liquidator in the matter of

Date: 1st August, 2026

Place: Mumbai

Carmel Point Investments India Private Limited - In Voluntary Liquidation